

[Shri A. M. Thomas]

Inter-Zonal Wheat Movement Control Order, 1957.

bay Wheat (Movement Control) Order, 1956.

- (5) S.R.O. No. 2720, dated the 26th August, 1957, making certain amendment to the Orissa Rice (Prohibition of Export) Order, 1957.
- (6) S.R.O. No. 2855, dated the 4th September, 1957, making certain amendment to the Rice (Southern Zone) Movement Control Order, 1957.
- (7) S.R.O. No. 2858, dated the 6th September, 1957.
- (8) S.R.O. No. 2861, dated the 9th September, 1957, containing the Wheat Roller Flour Mills (Licensing and Control) Order, 1957.
- (9) S.R.O. No. 2944-A, dated the 14th September, 1957.
- (10) S.R.O. No. 3056, dated the 28th September, 1957, making certain amendment to the Rajasthan Gram (Prohibition of Export) Order 1957.
- (11) S.R.O. No. 3087, dated the 26th September, 1957, Cancelling the Rajasthan Gram (Prohibition of Export) Order, 1957.
- (12) S.R.O. No. 3136, dated the 30th September, 1957, containing the Punjab Rice (Movement Control) Order, 1957.
- (13) S.R.O. No. 3277-A, dated the 14th October, 1957, making certain amendment to the Orissa Rice (Prohibition of Export) Order, 1957.
- (14) S.R.O. No. 3522, dated the 2nd November, 1957.
- (15) S.R.O. No. 3579, dated the 5th November, 1957, containing the Amritsar and Gurdaspur Districts (Rice Export Control) Order, 1957.
- (16) S.R.O. No. 3589, dated the 6th November, 1957, making certain amendment to the Bom-

- (17) S.R.O. No. 3677, dated the 13th November, 1957, containing the Rice (Restrictions on Rail-bookings) Order, 1957.

[Placed in Library, See No. LT-435/57].

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 9th December, 1957, agreed without any amendment to the Reserve Bank of India (Second Amendment) Bill, 1957 which was passed by the Lok Sabha at its sitting held on the 26th November, 1957"
- (ii) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Reserve Forces (Amendment) Bill, 1957, which has been passed by the Rajya Sabha at its sitting held on the 5th December, 1957."

INDIAN RESERVE FORCES (AMENDMENT) BILL

LAI'D ON THE TABLE AS PASSED BY RAJYA SABHA

Secretary: Sir, I lay on the Table of the House the Indian Reserve Forces (Amendment) Bill, 1957, as passed by Rajya Sabha.